

NOTIFICATION NO.07/SO/2021

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961 read with Guideline Nos.5 (viii) and 8 – Guidelines for Designation of Advocates as Senior Advocates, High Court for the State of Telangana, the Hon'ble the Chief Justice and Hon'ble Judges of the High Court in the Full Court meeting held on 15.04.2021, have designated 27 Advocates, whose relevant particulars are given hereunder, as Senior Advocates, with effect from **15.04.2021**.

Sl. No.	Name	Enrollment No. & Date of enrollment	Address
1.	Sri Ajay Reddy E	TS/807/86, Dt.25.7.1986	#107, Ashok Capitol, H.No.8-2-120/76/6/7/8, Opp. KBR Park, Road NO.2, Banjara Hills, Hyderabad-34
2.	Sri Anjaneyulu V.S.R.	TS/460/84, Dt.06.4.1984	101, Blossoms Apartments, Door No.2-1-161/1, Old Nallakunta, Hyderabad – 44
3.	Sri Ashok Anand Kumar S	TS/575/87, Dt.12.6.1987	D.No.16-11-504/36, Plot No.36, Street No.8, SBI Officers' Colony, Moosarambagh, Hyderabad – 36
4.	Sri Chandra Sekhar Yamarthi	TS/580/1987, Dt.12.6.1987	Flat No.402, Udaya's Sri Raghurama Nilayam, H.No.1-10-23, St.No.3, Ashoknagar lane, Adjoining State Bank of India, Hyderabad- 20
5.	Sri Chandrasen Reddy B	TS/2918/2001, Dt.22.11.2001	H.No.3-6-305/8, Avanthi Nagar, Basheerbagh, Hyderabad – 29
6.	Sri Damodar Reddy C	TS/26/1988, Dt.22.1.1988	H.No.1-9-669/A/16/301, Sai Amu Residency, Vidyanagar, Hyderabad – 44
7.	Sri Dwarakanath S	TS/3199/1995, Dt.20.12.1995	Plot No.135, H.No.8-3- 1104, Srinagar Colony, Hyderabad – 73

10.	Sri Hemendranath Reddy R.N	AP/1370/1992 Dt.01.10.1992	Flat No.203, Sherson's Residency, FTAPCI Marg, Red Hills, Lakdikapul, Hyderabad - 4
11.	Sri Madan Mohan Errapally	TS/409/1980 Dt.30.10.1980	Plot No.432, Road No.78, Jubilee Hills, Hyderabad - 96
12.	Sri Mahender Reddy Resu	TS/1784/1989, Dt.21.12.1989	8-2-693/2/3, Mithilanagar, Road No.12, Banjara Hills, Hyderabad - 34
13.	Sri Masthan Naidu Cherukuri	TS/453/1989 Dt.20.4.1989	4-1-938/R-9, Krishna Apartments, Tilak Road, Abids, Hyderabad - 1
14.	Sri Mohammed Imran Khan	TS/1736/1988, Dt.15.12.1988	Flat No.202, Apline Towers, H.No.1-3-1030 & 1031, Lower Tank bund Road, Kavadiguda, Hyderabad - 80
15.	Sri Mohan Rao G	TS/1223/1986, Dt.26.12.1986	Plot No.88, 2 nd floor, Nath's Reliance Kuteer, Road No.7, Banjara Hills, Hyderabad - 34
16.	Smt. Nanda S	TS/1701/1993 Dt.04.8.1993	Flat No.603, Prathibha Apartment, Opp. St.Patricks High School, Sebastian Road, Secunderabad - 3
17.	Sri Pattabhi Vemulapati	TS/500/1980, Dt.20.11.1980	Flat No.65, Diffodil, L&T Serene Colony, Gachibowli, Hyderabad - 32
18.	Sri Pradyumna Kumar Reddy T	TS/747/1983, Dt.16.12.1983	Plot No.373/A, Road No.22, Jubilee Hills, Hyderabad
19.	Sri Ramakantha Reddy K	TS/1210/1986, Dt.09.12.1986	H.No.8-2-674/B/2/24, Road No.13, Banjara Hills, Hyderabad - 34
20.	Sri Ravi Kiran Rao V	TS/499/1980, Dt.20.11.1980	Plot No.3, H.No.8-2-269/W/3, Saiteja, Womens Cooperative Housing Society, Adjacent to Sagar Society, Road No.2, Banjara Hills, Hyderabad - 34
21.	Sri Ravi Shankar Jandhyala	Ts/447/1986, Dt.20.6.1986	Flat No.303, Khiaban Apartments,Hyderaguda, Hyderabad - 27
22.	Sri Simhadri K.V	TS/435/1987, Dt.5.6.1987	Plot No.61, Street No.2, Himayathnagar, Hyderabad - 29
23.	Sri S.Srinivas Reddy	TS/87/1986, Dt.14.02.1986	"GANGA", 1-10-249/2, Ashok Nagar, Hyderabad - 29

26.	Sri Vijaya Kumar P.B	TS/375/1986, Dt.13.6.1986	Door No.1095/9, Vijaya Pratap Apts., Atchutareddy St., Vidyanagar, Hyderabad - 44
27.	Sri Vivek Reddy K	TS/1651/2003, Dt.14.8.2003	202, Lotus Esplendito, Road No.1, Banjara Hills, Hyderabad - 34


REGISTRAR GENERAL
17/04/2021

To

- 1) Sri Ajay Reddy E, #107, Ashok Capitol, H.No.8-2-120/76/6/7/8, Opp. KBR Park, Road NO.2, Banjara Hills, Hyderabad-34.
- 2) Sri Anjaneyulu V.S.R., 101, Blossoms Apartments, Door No.2-1-161/1, Old Nallakunta, Hyderabad - 44.
- 3) Sri Ashok Anand Kumar S, D.No.16-11-504/36, Plot No.36, Street No.8, SBI Officers' Colony, Moosarambagh, Hyderabad - 36.
- 4) Sri Chandra Sekhar Yamarthi, Flat No.402, Udaya's Sri Raghurama Nilayam, H.No.1-10-23, St.No.3, Ashoknagar lane, Adjoining State Bank of India, Hyderabad- 20.
- 5) Sri Chandrasen Reddy B, H.No.3-6-305/8, Avanthi Nagar, Basheerbagh, Hyderabad - 29.
- 6) Sri Damodar Reddy C, H.No.1-9-669/A/16/301, Sai Amu Residency, Vidyanagar, Hyderabad - 44.
- 7) Sri Dwarakanath S, Plot No.135, H.No.8-3-1104, Srinagar Colony, Hyderabad - 73
- 8) Sri Giridhar Rao Aloor, H.No.16-11-477/6/1/2, Opp. Shashi Hospital, Dilsukhnagar, Hyderabad - 36.
- 9) Sri Hariharan V, H.No.1-1-336/35, Viveknagar, Chikkadpally, Hyderabad - 20.
- 10) Sri Hemendranath Reddy R.N., Flat No.203, Sherson's Residency, FTAPCI Marg, Red Hills, Lakdikapul, Hyderabad - 4.
- 11) Sri Madan Mohan Errapally, Plot No.432, Road No.78, Jubilee Hills, Hyderabad - 96.
- 12) Sri Mahender Reddy Resu, 8-2-693/2/3, Mithilanagar, Road No.12, Banjara Hills, Hyderabad - 34.
- 13) Sri Masthan Naidu Cherukuri, 4-1-938/R-9, Krishna Apartments, Tilak Road, Abids, Hyderabad - 1.
- 14) Sri Mohammed Imran Khan, Flat No.202, Apline Towers, H.No.1-3-1030 & 1031, Lower Tank bund Road, Kavadiguda, Hyderabad - 80.
- 15) Sri Mohan Rao G., Plot No.88, 2nd floor, Nath's Reliance Kuteer, Road No.7, Banjara Hills, Hyderabad - 34.
- 16) Smt. Nanda S., Flat No.603, Prathibha Apartment, Opp. St.Patrick's High School, Sebastian Road, Secunderabad - 3.
- 17) Sri Pattabhi Vemulapati, Flat No.65, Diffodil, L&T Serene Colony, Gachibowli, Hyderabad - 32.
- 18) Sri Pradyumna Kumar Reddy T., Plot No.373/A, Road No.22, Jubilee

- 22) Sri Simhadri K.V., Plot No.61, Street No.2, Himayathnagar, Hyderabad – 29.
- 23) Sri S.Srinivas Reddy, "GANGA", 1-10-249/2, Ashok Nagar, Hyderabad – 20
- 24) Sri Srinivas Vedula, Plot No.37, Street No.13, P & T Colony, New Bakaram, Gandhi Nagar, Hyderabad – 80.
- 25) Sri Vasudeva Reddy N., H.No.8-2-684/4/35, Road No.12, Banjara Hills, Hyderabad – 73.
- 26) Sri Vijaya Kumar P.B., Door No.1095/9, Vijaya Pratap Apts., Atchutareddy St., Vidyanagar, Hyderabad – 44.
- 27) Sri Vivek Reddy K., 202, Lotus Esplendito, Road No.1, Banjara Hills, Hyderabad – 34.
- 28) The Prl. Secretary to the Hon'ble the Chief Justice. {With a request to place the notification before the Hon'ble the Chief Justice, for Her Lordship's kind perusal}
- 29) All the P.Ss to the Hon'ble Judges. {With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal}
- 30) All the Registrars, High Court for the State of Telangana.
- 31) The Secretary to Governor of Telangana, Raj Bhavan, Hyderabad.
- 32) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 33) The Secretary, Bar Council of State of Telangana, Hyderabad.
- 34) The Advocate General for the State of Telangana, Hyderabad.
- 35) Sri V.Ravinder Rao, Senior Advocate, H.NO.8-2-317/AA, Beside Amrutha Enclave Apts., Road No.14, Banjara Hills, Hyderabad – 34.
- 36) The Public Prosecutor, High Court for the State of Telangana.
- 37) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad.
- 38) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 39) The Secretary General, Supreme Court of India, New Delhi.
- 40) The Secretary, Bar Council of India, New Delhi.
- 41) The Registrar Generals of all High Courts in India.
- 42) All the Unit Heads in the State of Telangana.
- 43) All the Officers of the High Court for the State of Telangana.
- 44) All the Section Heads, High Court for the State of Telangana.
- 45) The Government Pleaders' Office, High Court for the State of Telangana.
- 46) The Prl. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 47) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
- 48) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).